

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

CORAM: SHRI SHYAM BABU GAUTAM TMT. T.KRISHNA VALLI
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP/20/KOB/2021
SECTION	59, 213, 241, 242 C/ACT
NAME OF PARTIES	SMT REKHA SINGHAL V/S ABLE AUTOMOBILES PVT LTD & 6 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	KSR & CO.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SHAMEEM AHAMED MP, JUDY JAMES, CYRIAC TOM, ROC.

16 April 2024

ORDER

CA/67/KOB/2021 in CP/20/KOB/2021

Since, the matter is still pending and progressing before Hon'ble NCLAT and stated to be listed on 05.06.2024, list this matter on **11.06.2024**.

IA(C/ACT)/40/KOB/2022 in CP/20/KOB/2021

Since, the matter is still pending and progressing before Hon'ble NCLAT and stated to be listed on 05.06.2024, list this matter on **11.06.2024**.

CP/20/KOB/2021

Learned Counsel, Ms. Manjula Devi appears on behalf of the Petitioner through virtual mode. Respondents are represented virtually by Learned counsel, Mr. Judy James (R1 to R5). Learned Independent Auditor, Mr. Sreenivasan P R appears physically along with Learned Counsel, Mr. Sankar P Panicker.

Since, the matter is still pending and progressing before Hon'ble NCLAT and stated to be listed on 05.06.2024, list this matter on **11.06.2024**.

IA (C/ACT)/90/KOB/2022 in CP/20/KOB/2021

Since, the matter is still pending and progressing before Hon'ble NCLAT and stated to be listed on 05.06.2024, list this matter on **11.06.2024**.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)